

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:307

ANSWERED ON:06.08.2013

ACCIDENTS IN CHEMICAL AND FERTILIZER INDUSTRIES

Gowda Shri D.B. Chandre;Jeyadural Shri S. R.

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) Whether the legislations/rules regarding disasters and accidents in chemical and fertilizer industries including safe transportation of chemicals and hazardous material are being followed strictly in the country:

(b) if so, the details thereof;

(c) whether some cases of accidents/ leakages that occurred as a result of lapses in handling, storage or transportation of chemicals, petrochemicals and fertilizers have come to the notice of the Government during the last three years;

(d) if so, the details thereof indicating whether the chemical and fertilizer plants where such accidents or leakages took place were inspected by the concerned Departments earlier; and

(e) the action taken against the officials held responsible for such accidents?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIKANT KUMAR JENA).

(a) to (e): The information is being collected and will be laid on the Table of the House.